

**Yamuna Action Plan**

Under Yamuna Action Plan Government of India shall be receiving financial assistance from Overseas Economic Cooperation Fund (OECF) to the tune of Japanese yen 17.773 billion for the period December, 92-December, 99.

[English]

**Pollution Cases**

2112. SHRI UTTAMSINGH PAWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that more than 1500 pollution-related cases have been gathering dust in various courts in Gujarat for the last 15 years or so;

(b) if so, the details thereof and the number of such cases in other States which are pending for more than 10 years ; and

(c) the remedial steps proposed to be taken for early disposal of those cases?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) The information is being collected and will be laid on the Table of the House.

**Kaziranga and Manas National Parks**

2113. SHRI T. GOPAL KRISHNA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the long term management plan of the Kaziranga and Manas National Parks in Assam;

(b) the financial support required for this purpose ; and

(c) the assistance given by the World Wide Fund for Nature for the same ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Kaziranga and Manas National Parks in Assam do not have long term management plans. Their management is being guided by annual action plans and the financial support required is also being assessed on annual basis.

(c) The World Wide Fund for Nature has so far committed Rs. 4.30 lakhs for Kaziranga and Rs. 2.10 lakhs for Manas National Parks.

[Translation]

**Funds For Plantation**

2114. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) The quantum of funds allocated for the plantation programme during 1996-97, State-wise;

(b) whether all the States have spent these funds;

(c) if so, whether the Government have received any complaints of irregularities in spending these funds;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SIFUDDIN SOZ) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

**Normative Cost of Sugar Mills**

2115. SHRI ANANDRAO VITHOBA ADSUL : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Government have received a proposal from the Government of Maharashtra requesting them to accept the revised normative cost of the 27 sugar mills sanctioned in the Seventh Plan;

(b) whether the Government have taken any decision in this regard;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) to (d) The Government have not prescribed any normative cost of sugar factories though the financial institutions while assessing the projects have been going by a certain standard taking into account the financing pattern and the prospect of return on capital. The financial institutions are generally concerned with the debt-equity ratio and the financial viability of the project. Since the State Governments contribute a large part of equity of the cooperatives and also have to guarantee the loans, the question of availability of total finance for a particular unit has to be resolved between them, the cooperative and the financial institutions.

**Inclusion of Districts in Maharashtra**

2116. DR. SAHEBRAO SUKRAM BAGUL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether recently Maharashtra Government has sent any proposal for including the Belgaon and Kaarwar Districts into Maharashtra State ; and

(b) if so, the reaction of the Government thereto ?